

DINNO- 2987 / 21
23/4

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, UDUPI

Dated this the 21st day of April 2021

Sub: Transfer of Misc. Case No. 14/2019 and Misc. No. 03/2020 from the Court of the Addl. Sr. Civil Judge & ACJM, Udupi to the newly created Family Court, Udupi – Orders passed.

Read: 1. G.O.No. LAW 94 LCE 2018, dated 24-08-2019.
2. Letter No.2134/2021 dated 19.04.2021 of the Addl. Sr. Civil Judge and ACJM., Udupi
3. Office Note Dated 21-04-2021 and Order passed thereon.

ORDER NO ADMN/55/2021

DATED: 21-04-2021

Consequent to establishment of the Family Court, Udupi, in exercise of the powers vested under Sec. 24 (1)(b)(ii) of the Code of Civil Procedure,1908, Misc. Case No. 14/2019 and Misc. Case No. 03/2020 now pending before the Court of the Addl. Sr. Civil Judge & ACJM, Udupi are hereby withdrawn and transferred to the newly established Family Court, Udupi for disposal in accordance with law.

This order of transfer shall come into force **with immediate effect** and the cases shall be called before the Family Court, Udupi on the next hearing date.

PRL. DISTRICT & SESSIONS JUDGE,

UDUPI Judge,
UDUPI.

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Copy Communicated for information to:

1. The Prl. Judge, Family Court, Udupi
2. The Prl.Sr. Civil Judge and CJM, Udupi
3. The Addl. Sr.Civil Judge and ACJM, Udupi
4. The President, Bar Association (Regd.), Udupi/Kundapura/ Karkala- for circulation among the Members.
5. The Software Technician, District Court, Udupi- for web-hosting the order in the Official website of District Court
6. Notice Board of this Court
7. Office copy.

COPY

Chief Administrative Officer
District Court, Udupi.

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